

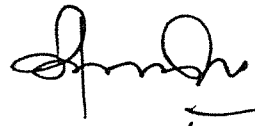
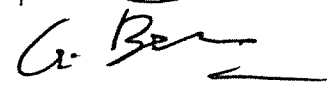
NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - II  
CHENNAI

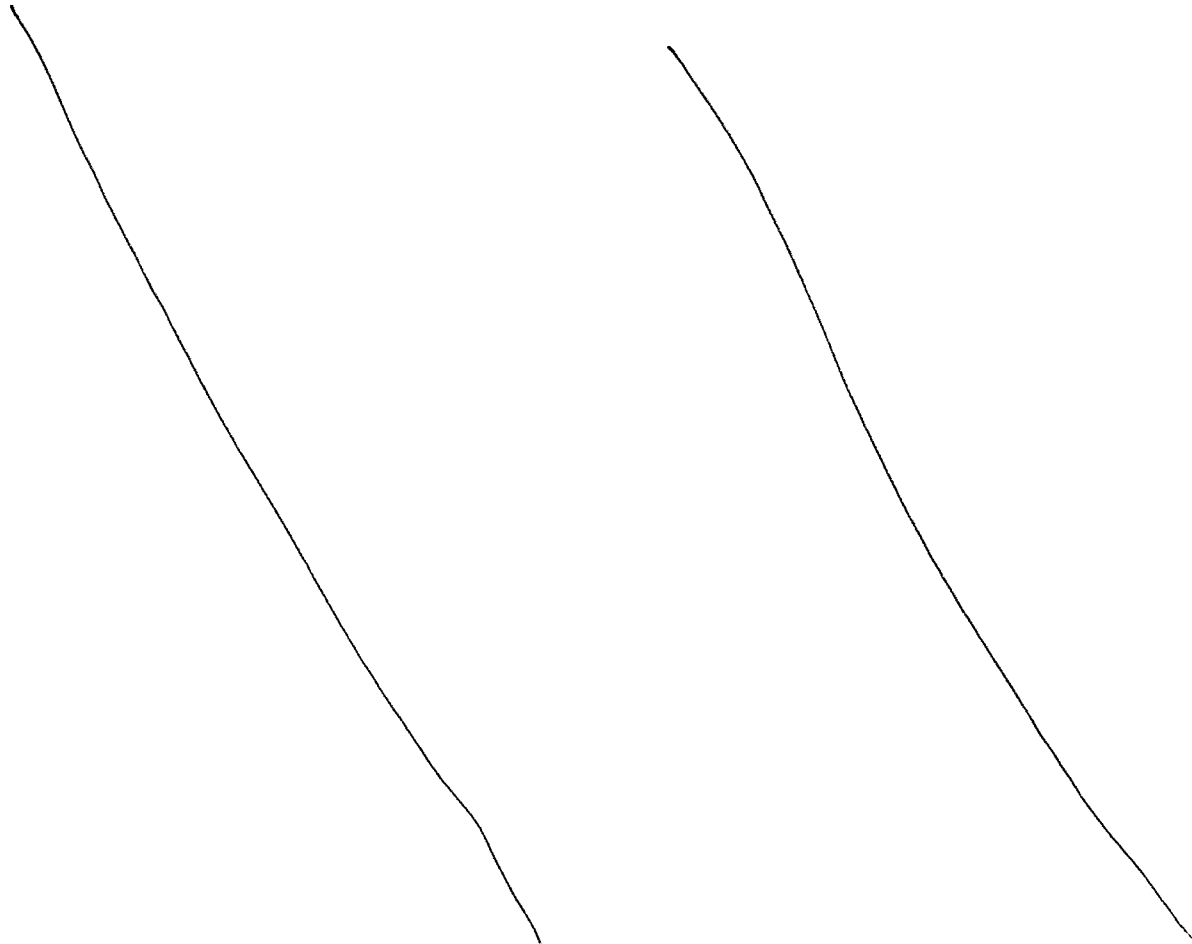
5

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 2.30 PM ON 09/08/2019

PRESENT: SHRI B.S.V.PRAKASH KUMAR, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/1438/IB/2018  
NAME OF THE PETITIONER : SIVA COMPULINK LTD  
NAME OF THE RESPONDENTS : REAL VALUE PROMOTERS P LTD  
UNDER SECTION : 7 RULE 4

S.No.	Name (in Capital)	Represented by	Signature
1.	R. PALANANDHARAN S. MANANA BAIKA	Counsel for Petitioner / FC	
2.	G. BASILAL	Counsel for Respondent	



(5)

[CP/1438/IB/2018]

**ORDER**

On the withdrawal memo filed by the Financial Creditor counsel, this CP/1438/IB/2018 is hereby **dismissed as withdrawn**.

*sd*  
(S.VIJAYARAGHAVAN)  
Member (Technical)

*sd*  
(B.S.V.PRAKASH KUMAR)  
Member (Judicial)

knp